

[Print](#)**Defective Case Register from 2026-02-12 to 2026-02-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RVWPET/6165/2026	BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL)	2026-02-12	Para no. left blank in declaration of I.A
2	D-WP(C)/5874/2026	SURYAKANTA DASH	2026-02-12	Page no. 15 not neat.
3	D-CRLMA/4499/2026	ADV.	2026-02-12	Put up for SR after filing of c. copy of dismissal order.
4	D-CRLMA/4659/2026	JYOTIRMAYA SAHOO	2026-02-12	i) Date of order wrongly mention in date chart. ii) Affidavit page not properly scan.
5	D-RVWPET/6101/2026	PRONoy MOHANTY	2026-02-12	C. copy of impugned order not filed. i) Legible copy of page no. 26 29 31 are to be filed. ii) Put up for SR after filing of c. copy of impugned order and removal of defect.
6	D-RVWPET/5939/2026	SOUMYA MISHRA	2026-02-12	Para no. not correctly furnished.
7	D-CRLMC/4664/2026	PRAVASH CHANDRA JENA	2026-02-12	1. As per impugned order under Annexure-2, the name of the Lower court does not tally with Synopsis and petition.2. Annexure-2 not properly page in Book mark.
8	D-CRLMC/4621/2026	LAMBODOR ACHARI	2026-02-12	1. As per impugned order under Annexure-1, the name of P.S. does not tally with Synopsis and petition.
9	D-CRLMA/4663/2026	JYOTIRMAYA SAHOO	2026-02-12	Date of order wrongly mention date chart.
10	D-CMP/5933/2026	ACHYUTANANDA PATTANAIK	2026-02-12	Question of Maintainability
11	D-ABLAPL/4469/2026	DEBASNAN DAS	2026-02-12	i) Date chart not correct.
12	D-WP(C)/6109/2026	PRASANNA KUMAR MISHRA	2026-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
13	D-ABLAPL/4530/2026	SAPAN KUMAR LENKA	2026-02-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim and her relatives be redacted from Synopsis and para-2 of the petition.
14	D-WP(C)/6157/2026	RANJIT SAMAL	2026-02-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Synopsis and Date chart not alphabetic paginated in Index.2. Page nos.12 and 13 not neat and legible.3.Petitioner not executed in V.Nama.
15	D-WP(C)/6160/2026	RANJIT SAMAL	2026-02-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Synopsis and Date chart not alphabetic paginated in Index.2. Page nos.18 and 19 not neat and legible.
16	D-BLAPL/453/2026	DIPTIREKHA NANDA	2026-02-12	i)Legible copy of page no. 14 filed but not in proper place.ii) Name of the trial court mentioned in synopsis , cause title, para-1 4 and prayer of the petition not tally with rejection order .
17	D-WP(C)/6126/2026	PRASANNA KUMAR MISHRA	2026-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
18	D-WP(C)/6129/2026	PRASANNA KUMAR MISHRA	2026-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
19	D-WP(C)/6052/2026	SRIKANTA KU. NATH	2026-02-12	Petitioner no-15 complete address not furnished.
20	D-WP(C)/6145/2026	MD. AKRAM	2026-02-12	1.paragraphs not correct in declaration.2. page no.27 not legible.
21	D-BLAPL/4637/2026	RAKESH KUMAR SARANGI	2026-02-12	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
22	D-BLAPL/454/2026	DIPTIREKHA NANDA	2026-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Name of the trial court mentioned in synopsis, cause title ,para -1 4 and prayer of the petition not tally with Rejection order.
23	D-WP(C)/6146/2026	BIGHNARAJ RATH	2026-02-12	As per index annexs. 2 and 3 not properly furnished in the petition
24	D-WP(C)/6138/2026	RANJIT SAMAL	2026-02-12	page no. 26 partially legible
25	D-MACA/5672/2026	JEEVANJYOTI MOHANTY	2026-02-12	further SR after filling of c copy
26	D-WP(C)/6148/2026	RANJIT SAMAL	2026-02-12	page nos. 19 20 21 26 and 28 not neat and legible
27	D-BLAPL/4569/2026	TARINI PANIGRAHI	2026-02-12	1. Paragraph 6 of the application filled twice. 2. In affidavit,Si no 5 information wrongly furnished. 3. in page marking , page no 11 not filled. 4. pending before the court mention in the cause title not tally with Rejection order. 5. Adhesive stamp of Rs 30/- to be paid for Affidavit. 6. H.C B.A M.W S Rs 50/- to be paid in V. nama
28	D-WP(C)/6110/2026	RANJIT SAMAL	2026-02-12	Annex-2 not exhibited at page no.18 and not properly page marked.
29	D-MACA/2883/2026	GOKULANANDA SAHU	2026-02-12	Court Fee Rs. 1,265/ payable , not paid 2. Vakalatnama properly stamped, Executed and accepted - not proper executed 3.date of judgement be rectify total petition, further SR, amount not correct at in the matter of and other place
30	D-MACA/2865/2026	GOKULANANDA SAHU	2026-02-12	1.Court Fee Rs. 2,050/ payable , not paid 2. Vakalatnama properly stamped, Executed and accepted - daktar mahapatra dead but executed 3. further SR c copy has exchange

				between other case ,be correct date of judgement in total petition
31	D-CRLREV/4502/2026	SASHIBHUSAN DAS	2026-02-12	Authentication Fee of Rs4.40 /- not paid in Annex-4 1.Paragraphs not mentioned in declaration.2 Pages Nos-34 42 55 56 57 and 58 not legible.
32	D-MACA/2869/2026	GOKULANANDA SAHU	2026-02-12	Court Fee valuation not furnished 2.date of judgement wrong in total petition, further SR
33	D-ABLAPL/4627/2026	MANAS KUMAR CHAND	2026-02-12	1. Page no 13 not properly filled. that is page is upside down
34	D-MACA/5675/2026	MAHITOSH SINHA	2026-02-12	Period of Delay 31 days 2.Provision of Law not properly furnished 3.statutory deposit not made
35	D-BLAPL/451/2026	DIPTIREKHA NANDA	2026-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Name of the Trial court mentioned in Synopsis, cause title,para- 1 4 and prayer of the petition not tally with Rejection order.
36	D-CRLREV/4524/2026	SWAPNA PRIYADARSHINI MISHRA	2026-02-12	Period of Delay 245 days delay, Limitation petition not filed.1. Being Aggrieved not mentioned in petition. 2. Petition not page mark.
37	D-CRLA/4551/2026	RAJAT KUMAR PANDA	2026-02-12	Status of appellant not furnished 2. Provision of Law Wrongly furnished in BNSS 3.Code Wrongly indicated 4. Name and place of trial court and trial court case No. not mentioned in being aggrieved para, 5. Provision of law not furnished in I.As., 6.Para Nos.are left blank in declaration of I.As.
38	D-WP(C)/6161/2026	RANJIT SAMAL	2026-02-12	1.Deponent Not Signed in the Affidavit.
39	D-CRLREV/4651/2026	JULU KHANSAMA	2026-02-12	Good ground certificate not furnished.
40	D-BLAPL/4641/2026	MALAYA RANJAN GADATYA	2026-02-12	1. Hologram of Rs.50/- not affixed in V.nama. 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated
41	D-WP(C)/6125/2026	PRASANNA KUMAR MISHRA	2026-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
42	D-CRLA/4618/2026	MAITRIJIT MOHANTY	2026-02-12	1. Code Not indicated and code No. wrongly furnished in assessment slip 1-Date of lower court judgement wrongly furnished in date chart, 2-Provision of law not furnished in I.A.No.486/2026
43	D-CRLMC/4685/2026	SASWAT KUMAR ACHARYA	2026-02-12	C.COPY NOT FILED.
44	D-CMP/6153/2026	SUKANTA KUMAR NAYAK	2026-02-12	Name of trial court in synopsis and petition not tally with annex.1
45	D-WP(C)/6034/2026	SUDHIR KUMAR MALLICK	2026-02-12	1.Paragraphs not correctly furnished in declaration.
46	D-CMP/6167/2026	MITHUN DAS	2026-02-12	1. Provision not proper in C.T..2. Defendant no.2 in C.S. no117/2023, not made party in C.T.

47	D-RSA/5426/2026	SANJAY KUMAR PRADHAN	2026-02-12	1. Execution of power of attorney at page no.57 and 58 not legible.
48	D-CRLMC/4525/2026	NALINI KUMAR JENA	2026-02-12	1. Age of the petitioner no.5 not furnished in cause title. 2. Date of order not correctly furnished in 14th line of the page no.5 and Sl. no.6 in Index
49	D-ABLAPL/4749/2026	BISWAJIT MOHAPATRA	2026-02-12	Sl.No. of Paragraph in petition not correctly furnished
50	D-WP(C)/6158/2026	PRASANNA KUMAR MISHRA	2026-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
51	D-WP(C)/6279/2026	SUBASH CHANDRA ACHARYA	2026-02-12	1. Synopsis and Date chart not alphabetic paginated in Index. 2.Subject Code Not Furnished .
52	D-WP(C)/6154/2026	PRASANNA KUMAR MISHRA	2026-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
53	D-WP(C)/6457/2026	GOUTAM KUMAR ROUTRAY	2026-02-12	Page 36 not neat.
54	D-CMP/5998/2026	NIRANJAN PANDA	2026-02-12	3-AUTHENTICATION FEE IS DEFICIENT. Notarial Fee of Rs.29/- not Paid in the Affidavit of the I.A
55	D-WP(C)/6062/2026	ASHOK KUMAR MOHANTY	2026-02-12	.Subject Code Not Furnished .
56	D-WP(C)/6159/2026	PRASANNA KUMAR MISHRA	2026-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
57	D-BLAPL/2776/2026	SAPAN KUMAR LENKA	2026-02-12	14-NOT PROPERLY INDEXED. 1.Not properly paginated after page-8. 2.Copy of PR under Annexure-I not filed
58	D-WP(C)/6201/2026	ARNAV BEHERA	2026-02-12	page no.23 not neat
59	D-CONTC/5541/2026	ADV.	2026-02-12	COPY OF CAUSE TITLE IN W.P(C) NO.31360/2024 BE FILED THEN PUT UP FOR SR
60	D-BLAPL/4298/2026	JAYADEBA BEHERA	2026-02-12	Lower Court case mentioned in petition as Spl.2(a)CC.But, in Rejection order it is mentioned as T.R.case No.
61	D-WP(C)/6280/2026	SUBASH CHANDRA ACHARYA	2026-02-12	1-COURT FEE IS DEFICIENT. 1. Deficit court fee of Rs.30/- not paid on the petition.2. Date of notice under Annexure-3 does not tally with para-6 of the petition.3. Synopsis and Date chart not alphabetic paginated in Index.
62	D-BLAPL/4635/2026	KIRAN KUMAR PATEL	2026-02-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Address of the Victim mentioned in cause title be redacted.Thereafter, put up for S.R.
63	D-MACA/5797/2026	UMESH PRASAD MISHRA	2026-02-12	AU fee Rs 2 not paid

64	D-WP(C)/6166/2026	PRASANNA KUMAR MISHRA	2026-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
65	D-CMP/5895/2026	AMAR KUMAR MOHANTY	2026-02-12	This may be regd. as CRP
66	D-WP(C)/6171/2026	SANJAY KUMAR PATRA	2026-02-12	1. Annexure-1 not legible 2. As per index, page no 14 not marked as Annexure-3 3..Subject Code incorrectly Mentioned
67	D-CRP/5104/2026	GANESH PRASAD SAMAL	2026-02-12	1.Cause Title Not in order.P.L.Rs of deceased JDR No-4 not made Parties. (b) Provision of Law Indicated but Incorrect 2.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
68	D-CMAPL/5473/2026	MANAS RANJAN DHAL	2026-02-12	Period of Delay 2616 days delay.
69	D-CRLMP/4415/2026	SAROJ KUMAR DASH	2026-02-12	.Subject Code incorrectly Mentioned
70	D-WP(C)/3658/2026	DURGESH NARAYAN RATH	2026-02-12	Age of the petitioner no.2 not furnished in the cause title.
71	D-WP(C)/6172/2026	TUSAR KUMAR MISHRA	2026-02-12	1. In affidavit, Sl no 3 information not furnished
72	D-CRLA/4566/2026	AMIT KUMAR SAA	2026-02-12	1. Age of the resp. no.2 not furnished in C.T..2. status of the appellant not furnished in C.T.
73	D-WP(C)/6188/2026	ASHISH KUMAR SAMAL	2026-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page nos.74 to 76 not neat and legible.
74	D-CONTC/6224/2026	ADV.	2026-02-12	1. Date of disposal of the CONTC case not correctly furnished in Index,Synopsis, Date chart,Cause title and Affidavit. 2. CONTC case number not correctly furnished in 2nd line of the page no.7.
75	D-CRLA/4584/2026	ABHAS MOHANTY	2026-02-12	1. status of the appellant not furnished in C.T..2. Good grounds certificate not furnished
76	D-WP(C)/5918/2026	SUBHADUTTA ROUSTRAY	2026-02-12	Assesment slip not filled.
77	D-CRLA/3650/2026	RAKESH KUMAR ROUSTRAY	2026-02-12	1.page mark not furnished in index. and sl.5 not furnished appeal memo para.3. page no.25 not neat.
78	D-CONTC/5547/2026	ADV.	2026-02-12	COPY OF CAUSE TITLE IN W.P(C) NO.31305/2024 BE FILED THEN PUT UP FOR SR
79	D-LAA/5435/2026	RABINDRA NATH DEBATA	2026-02-12	H.C.B.A.Welfare Fee of Rs.50/- not affixed.
80	D-CRLMC/4553/2026	ARIJEET MISHRA	2026-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
81	D-WP(C)/6213/2026	CHITTA RANJAN PATTNAIK	2026-02-12	Surname name of the petitioner in RTI report (vide Anx-2) not tally with cause title.
82	D-WP(C)/6099/2026	RANJIT SAMAL	2026-02-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Deponent has not signed in the affidavit and on the V.nama.
83	D-CRLMC/4529/2026	PRIYA RANJAN SINGH	2026-02-12	1-COURT FEE IS DEFICIENT. Court fee Rs.6/- to be paid.
84	D-WP(C)/6120/2026	CHITTA RANAJAN DAS	2026-02-12	Annex-5 wrongly mentioned at page 48 instead of Annex-4.
85	D-CRLMC/4576/2026	DEBASNAN DAS	2026-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father and age of the deponent in affidavit does not tally with cause title.2. No. of F.I.R.case under Annexure-1 does not tally with Synopsis and prayer of the I.A.3. As per impugned order under Annexure- 2,S.T.Case no. not furnished in the cause title.4. Copy of charge sheet to be filed.
86	D-CRLMC/4545/2026	GOPABANDHU DASH	2026-02-12	1. Page n o.30 Annex-7 not exhibited. 2.Subject Code incorrectly Mentioned
87	D-WP(C)/5992/2026	SUSHANTA KUMAR JOSHI	2026-02-12	.Subject Code Not Furnished .
88	D-WP(C)/6182/2026	PRAFULLA KUMAR MOHAPATRA	2026-02-12	1. Page no 14 not legible 2. After Annexure-6, again one Annexure-5 has been annexed to be removed.
89	D-ABLAPL/4630/2026	MANAS KUMAR CHAND	2026-02-12	.Receipt Showing Serv.copy To Vigilance not Filed.
90	D-WP(C)/6181/2026	SANJAY KUMAR PATRA	2026-02-12	1. Appendix-I not legible 2. Petition copy not legible 2.Subject Code incorrectly Mentioned
91	D-ABLAPL/4646/2026	ABHISHEK MOHANTY	2026-02-12	1. Page no 10 not legible 2. Address of the petitioner not mentioned in the V. Nama
92	D-CRLMC/4615/2026	PRONROY MOHANTY	2026-02-12	1. C.Copy of F.I.R,charge sheet date.30.01.2023 and Cognizance order dated 31.01.2023 to be filed.
93	D-WP(C)/6028/2026	DILLIP KUMAR MOHAPATRA	2026-02-12	Address of Respondent no 1 and 2 not furnished in the cause title.
94	D-WP(C)/6186/2026	SANJAY KUMAR PATRA	2026-02-12	1. Annexure-1 not attested
95	D-WP(C)/6019/2026	JAISH JOSHI	2026-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
96	D-MACA/5833/2026	GIRIJA PRASAD DUTTA	2026-02-12	Period of Delay 92 days
97	D-BLAPL/4669/2026	JYOTIRMAYA SAHOO	2026-02-12	1. Name of Pet. in Synopsis not correct. 2. OHCBWA Welfare Fund Rs.50 not paid.
98	D-CMP/5830/2026	AMIT PRASAD BOSE	2026-02-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Serial No of O.Ps be corrected
99	D-CRLMC/4523/2026	RAJIB LOCHAN PATTANAIAK	2026-02-12	1. Name of the petitioner not correctly furnished in date chart
100	D-MACA/5848/2026	GIRIJA PRASAD DUTTA	2026-02-12	Period of Delay 99 days
101	D-BLAPL/4450/2026	SIDDHARTH PRASAD MISHRA	2026-02-12	1. Case details not furnished in the cause title.

102	D-MACA/5788/2026	BIJAYANANDA SAMANTARAY	2026-02-12	Code not indicated
103	D-MACA/5854/2026	KAMADEV KANUNGO	2026-02-12	Court Fee not furnished 2.good ground and valuation not furnished , further SR
104	D-MACA/2859/2026	GOKULANANDA SAHU	2026-02-12	MAC NO does not match with judgement , 2-petitioner no-1 allready dead passed in judgement , further SR
105	D-BLAPL/4666/2026	SOUBHAGYA SWAIN	2026-02-12	1. copy of or.dtd.24-9-2025 in annex.2 not tally with index.2. Date of disp.of not furnished in ref. certificate as per FIR details
106	D-WP(C)/5991/2026	KISHORE CHANDRA PRADHAN	2026-02-12	Date of copy of letter vide annex-2 not tally with Index.Date of order Vide annex-8 not tally with Index.
107	D-WP(C)/5982/2026	SASWATA PATNAIK	2026-02-12	Serial number-2 not mentioned in the affidavit and also I.A.Paragraph not mentioned affidavit in the I.A.
108	D-CONTC/4885/2026	ASISH KUMAR RAY	2026-02-12	Sl. no. 4 not correct in Affidavit.
109	D-MACA/5863/2026	PRAKASH KUMAR MOHANTY	2026-02-12	Period of Delay 47 days
110	D-CRLMC/4841/2026	SASWAT KUMAR ACHARYA	2026-02-12	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
111	D-ABLAPL/1537/2026	SANJIT MISHRA	2026-02-12	i) P.S. case no. not correct in para 4 of the petition.ii) Page no. 12 not neat.iii) For further S.R.
112	D-RVWPET/5897/2026	MANOJ KUMAR MOHANTY	2026-02-12	C. copy of impugned order not filed. i) Value of appeal and court fees not furnished in RVWPET. ii) Put for SR after removal of defect and c. copy of impugned order.
113	D-WP(C)/6011/2026	TUSAR KANTA MAHANTA	2026-02-12	Paragraph not correctly mentioned in the affidavit.
114	D-CONTC/4888/2026	ASISH KUMAR RAY	2026-02-12	Sl. no.4 of the Affidavit not correct.
115	D-MACA/5821/2026	G.P.DUTTA	2026-02-12	Period of Delay 5 days
116	D-WP(C)/5832/2026	DILIP KUMAR SAHU	2026-02-12	8-CAUSE TITLE NOT IN ORDER.
117	D-ABLAPL/4473/2026	MANAS KUMAR CHAND	2026-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Address of the deponent in Affidavit not tally with cause title.
118	D-WP(C)/6131/2026	BHAGABAN BEHERA	2026-02-12	Page no. 31 not neat.
119	D-WP(C)/6080/2026	LAXMAN BHOI	2026-02-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
120	D-EXP/54531/2025	ADV.	2026-02-12	AU fee Rs 2.25/- to be paid 2. Vakalatnama properly stamped, Executed and accepted - Not filed. 3.Code Not furnished 4. wp (c) no. wrongly mention in synopsis.
121	D-WP(C)/6130/2026	RANJIT SAMAL	2026-02-12	Welfare fund of Rs.50/- not paid

122	D-RVWPET/5875/2026	SIBADUTTA RAMAPRASAD MISHRA	2026-02-12	Provision of Law Incorrect. i) Page mark not properly in index. ii) Para no. not furnished in declaration of both the affidavit. Put up for SR reg. calculation of limitation after after disposal if I.A. no. 73/2026
123	D-WP(C)/6477/2026	SANJIB MOHANTY	2026-02-12	Page 28 not legible.
124	D-ABLAPL/4535/2026	RABI NARAYAN PANDA	2026-02-12	i) Page mark of the Index not correct.
125	D-CRLREV/35015/2025	RAMANI KANTA PATTANAIK	2026-02-12	1. Authentication fee of Rs 5. 50/- not paid 2. Being aggrieved not mentioned in petition

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 12-02-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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